

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA No. 133/C-II/2015
RT No. 04/Chd/Pb/2017
IN
CP NO. 89(ND)/2009
(Decided matter)**

Sh. Ravinder Kumar Magoo.

...Petitioner

Versus.

M/s AMA Enterprises Pvt. Ltd. & Ors.

...Respondents

Present: Mr. Rakesh Kumar and Mr. Vaibhav Sahni, Advocates for
petitioner.

Mr. N.P.S. Chawla, Advocate for respondents.

On request, adjourned to 31.07.2017 for arguments.

Sdf —

(Justice R.P. Nagrath)
Member (Judicial)

June 30, 2017
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